

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2066  
ANSWERED ON:17.12.2013  
HIRING OF GODOWNS  
Mani Shri Jose K.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Food Corporation of India (FCI) has hired godowns from the Kerala State Warehousing Corporation (KSWHC) under an agreement where in KSWHC constructed the godowns and transferred them to FCI on rental;
- (b) if so, the details thereof;
- (c) whether FCI has failed to pay the rentals for the same;
- (d) if so, the details thereof and the reasons therefor indicating the amount pending against FCI; and
- (e) the steps taken to clear the said dues to KSWHC?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): No, Madam.
- (b): Does not arise.
- (c): Does not arise.
- (d): Does not arise.
- (e): Does not arise.